

C. A. T. Bench, JAIPUR

Date of Order

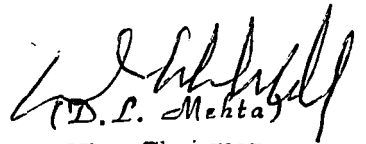
Orders TA 215/92

18.5.93.

None present on behalf of the applicant
Mr. Manish Bhadani - Brief Holder of Counsel
for respondent 5.

~~As~~ The learned Counsel for the respondent
submits that Mr. V.D. Bhargava is admitted
in the Hospital and seeks adjournment.
May be listed for hearing on 13.7.93.


(O. P. Sharma)
Administrative Member

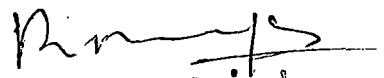

(D. P. Mehta)
Vice-Chairman

13/7/93

None is present on behalf of the
applicant even in the second round.

The T.A. is accordingly
dismissed in default.


Gopal Krishna
Member (Adm.)


(B. B. Mahajan)
Member (Adm.)

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& comp. And on vide
Date 5075 to 5076

297-93